

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 50

CA 16/2021 CA 1192/2020 MA 3002/2019 CA 417/2022 in
CP/3638/(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.10.2022**

NAME OF THE PARTIES: - **UNION OF INDIA V/s INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES LTD.
& ORS**

Appearance (via video-conference):

For the Applicant – MA 3002 : Mr. Devesh Juvekar, Ms. Kavita Brid-
Chavan, Mr. Yash Jain and Ms. Unnati
Vijay i/b Rajani Associates
For the Applicant – CA 417 : Advocate Ms. Shirley Mody i/b
Junnarkar & Associates
For R2 – CA 417 : Adv. Dhaval Vora & Adv. Madhur Arora
i/b AZB & Partners
For R3 – MA 3002 : Adv. Ms. Sonali Aggarwal i/b. M/s.
Dhruve Liladhar & Co.

Section 241-242 of the Companies Act, 2013 & Rule 11

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on 16.12.2022, for further consideration and
hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Vedant Kedare

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)